# Setting up of Atomic Power Plants at Karnataka

@2694. SHRI H. HANUMAN-THAPPA: Will the PRIME MINIS-TER be pleased to state:

- (a) whether it is a fact that the study team has selected certain places in Karnataka for establishing Atomic Power Plants; and
- (b) whether these plants are likely j to be taken up during the Seventh Five Year Plan period?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE TECHNOLOGY. AND **ATOMIC** ENERGY, ÉLECTRONICS SPACE, AND **OCEAN** DEVELOPMENT V. (SHRI **SHIVRAJ** PATIL): (a) and (b) The report of the Site Selection Committee for the Southern region of which Karnataka forms a part has been received and is under consideration of the Government.

#### Manufacture of Janta Televisioa Sets

2695. SHRIMATI PREMILABI DAJISAHEB CHAVAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that during the recent meeting with Goa Economic Development Corporation, it was revealed that Central Government are planning to manufacture Janta television sets costing Rs. 100C only; and
- (b) if so, by when Janta television sets are likely to be available in the market?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) As per the

@TPreviously Unstarred Question 2069 transferred from the 13th August, 1984.

information available, no meeting or discussion was held with Goa Economic Development Corporation i> the manufacture of Janta TV sets costing Rs. 1000 only, (b) Does not arise.

# Modernisation of Delhi Police Force

2696. SHRIMATI PREMILABAI DAJISAHEB CHAVAN: Will the Minister of HOME AFFAIRS be pleased'to state:

- (a) whether it is a fact that a decision has recently been taken by the Delhi Administration to modernise Delhi Police force and to make it more mobile to check the incidence of crime;
- (b) if so, the salient features thereof and progress made in this regard as on 30th July, 1984 with specific mention of mobile check facility made available to each police post, police station, police booth under each police district of Delhi; and
- (c) what safety measures to check road casualties have ibeen taken by the Traffic Police Department with specific mention of Paharganj crossing near police station, Desh Bandhu Gupta Road and areas between Police Station, Paharganj and +Shiela Cinema?

THE MINISTER OF STATE IN THE , MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The requirements of the Delhi Police in terms of manpower and equipment remain under constant review and additions xnade from time to time.

- (b) The Police Control Room has been modernised and shifted from Alipur Road to the Police Head-quarters. The number of mobile vans with the Police Control Room has been increased from 18 to 44. One jeep and one Pick-up are provided to each Police Station.
- (c) In addition to prosecuting the vehicle drivers for violation of tra-

flic rules, road safety education is being imparted through various media like the T.V. and A.I.R. The pedestrians including children are being advised and educated to use Zebra crossings, foot-bridges and under-bridges, to avoid accidents. In the Paharganj area, during the current year up to 15th August, 1984, 22,749 challans have been made by the Traffic Police for violation of traffic rules.

## Crimes in Nabi Karim area of Delhi

- 2697. SHRIMATI PREMILABAI DAJISAHEB CHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some persons during the month of June of 1984 were arrested in Nabi Karim area of Delhi by the police under sections 108 and 109 of the Sacrilege Act:
- (b) if so, the names of persons so arrested during the period;
- (c) whether it is also a fact that the persons arrested during the period are having many criminal cases pending against them;
- (d) if so, the details of cases pending against them in the court of law;
- (e) whether it is a fact that after sacrilege act by the alleged culprits, police officials numbering about 12 were posted at the vulnerable points to ensure proper maintenance of peace in the area; and
- (.f) if so, why the number of pohce officials have been reduced and why the police booth or sub-post is not established near the vulnerable points to avoid recurrance of such sacrilegious acts by the culprits and how long the existing system of police patrolling will continue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) Two cases TJ|s 295|43B|120-B IPC were registered in Police Station Pahar Ganj on

- 13-C-1984 and 17-6-1984 respectively and a person named Shri Teja Singh was arrested in connection therewith. Preventive action U|S 108 Cr.P.C. has also been initiated against him.
- (c) and (d) Yes, Sir. Shri Teja Singh has been arrested in 16 other cases since 1971. Once case U|s 506)34 IPC, One case U|S 25 Arms Act, One case U|S 379 I.P.C, and One case UJS 108 Cr.P.C. are pending trial against him
  - (e) Yes, Sir.
- (f) With the easing of the situation in the area, the strength of the police force was reduced to 3 to keep a watch over the situation. The existing system of patrolling will continue in the area till the situation comes to normal.

## **Encroachments on Delhi Roads**

- 2398. SHRIMATI PREMILABAI DAJISAHEB CHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some Members, Rajya Sabha had written to the Police Commissioner on 13th January, 1984 regarding unauthorised encroachment by the auto-rickshaw owners and certain shop-keepers of the main road between Multani Dhanda Marg to Kila Kadam Sharief of Nabi Karim area of Delhi;
  - (b) if so, what are details thereof;
- (c) the names and addresses of persons, against whom legal action, formal warning or encorachment or challans have been issued till 31st July, 1984;
- (d) if the reply to part (c) above be in the negative, why action has not been taken in spite of specific complaint made in this regard;
- (e) whether it is a fact that the Lieutenant Governor of Delhi in a meeting with senior police officers called on 24th June, 1984 issued instructions to intensify the patrolling in the crime prone areas and speedy apprehension of culprits; and